

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'C(SMC)' BENCH, KOLKATA**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. Nos. 1866, 1867 & 1868/KOL/2018
Assessment Year: 2009-2010, 2010-2011 & 2011-2012**

Pinaki Laha,.....Appellant
C/o. R.N. Sethi & Co.,
5, Clive Row, 6th Floor, Room No. 6A,
Kolkata-700001
[PAN:ABNPL7389R]

-Vs.-

Income Tax Officer,.....Respondent
Ward-28(3), Kolkata,
Aayakar Bhawan Dakshin,
2, Gariahat Road (South),
Kolkata-700068

Appearances by:

Shri Anil Kochar, Advocate, for the Appellant

Shri Jayanta Khanra, JCIT, Sr. D.R. for the Respondent

Date of concluding the hearing : January 14, 2020

Date of pronouncing the order : January 14, 2020

O R D E R

These three appeals filed by the assessee are directed against three separate orders of ld. Commissioner of Income Tax (Appeals)-14, Kolkata, all dated 21st June, 2018 for A.Ys. 2009-10, 2010-11 & 2011-12.

2. At the time of hearing before the Tribunal fixed today, the ld. Counsel for the assessee has submitted that the assessee seeks to withdraw these appeals and accordingly sought permission of the Bench to do so. Since the ld. D.R. has no objection in this regard, the permission

as sought by the assessee is granted and all these three appeals of the assessee are dismissed as withdrawn.

3. In the result, all the appeals of the assessee are dismissed.

Order pronounced in the open Court on January 14, 2020.

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 14th day of January, 2020

*Copies to : (1) Pinaki Laha,
C/o. R.N. Sethi & Co.,
5, Clive Row, 6th Floor, Room No. 6A, Kolkata-700001*

*(2) Income Tax Officer,
Ward-28(3), Kolkata,
Aayakar Bhawan Dakshin, 2, Gariahat Road (South),
Kolkata-700068*

*(3) Commissioner of Income Tax (Appeals)-14, Kolkata,
(4) Commissioner of Income Tax- , Kolkata;
(5) The Departmental Representative
(6) Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.